## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:70 ANSWERED ON:27.11.2012 RAJIV AWAS YOJANA Bhoi Shri Sanjay;Tagore Shri Manicka

## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the progress in terms of performance in construction of houses and rehabilitation of slum dwellers under the Rajiv AwasYojana during each of the last two years and the current year, State-wise;
- (b) the amount of funds earmarked/sanctioned/released for the purpose in the Xlth and Xlth Five Year Plan, State-wise;
- (c) whether the States have achieved the set targets in the matter of construction of houses and rehabilitation of slum dwellers under this programme and if so, the details there of, State-wise;
- (d) whether the Government has assessed the progress in the implementation of the Yojana; and
- (e) if so, the details thereof?

## **Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 70 FOR 27.11.2012 REGARDING RAJIV AWAS YOJANA:

(a): In pursuance of the Government's vision of creating a Slum-free India, Rajiv AwasYojana (RAY) has been launched on 02.06.2011.

Under the scheme, Central Assistance will be extended to States that are willing to assign property rights to slum dwellers and undertake reservation of land/Floor Area Ratio (FAR)/ dwelling units for Economically Weaker Sections (EWS)/Low Income Groups (LIG), earmark 25 per cent of municipal budget for basic services to the urban poor/slum-dwellers and bring in legislative amendments and policy changes to redress land and affordable housing shortages for the urban poor. The phase I of Rajiv Awas Yojana, which is for a period of two years from the date of approval of the scheme, is the preparatory phase, and is currently under implementation. 8 pilot projects with total project cost of Rs. 446.22 Crore involving Central Assistance of Rs. 197.09 Crore have been approved under RAY for construction of total 8400 dwelling units (DUs). The first installment of Rs. 65.69 Crore has been released. The projects have been sanctioned recently and no State Government has reported starting the construction of houses. The details of funds sanctioned/released are annexed.

- (b) Central outlay of Rs.5000 Crore is earmarked for the preparatory phase, i.e. June 2011 June 2013 (covering part of 2011-12 from the 11th Five Year Plan and part of 2012-13 from the 12th Five Year Plan). The 12th Plan allocation for the second phase of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), including Rajiv AwasYojana (RAY) is Rs.35,810 Crore. State-wise allocations are not indicated by the Planning Commission.
- (c): Rajiv Awas Yojana is a demand- and reform-driven scheme and is currently in the preparatory phase. No targets have been set for construction of houses under the Scheme for this phase. Progress would depend on the commitment of States to mobilize technical and financial resources to conduct slum survey, develop slum-free city plan, prepare Pilot Detailed Project Reports, provide for State share and seek Central Assistance support, while agreeing to assign property rights to slum dwellers.
- (d) & (e): For proper implementation of Rajiv AwasYojana (RAY), the Ministry of Housing & Urban Poverty Allevation is regularly monitoring progress through physical and financial reports, periodic review meetings at national/state/regional/city level and field visits. RAY, being in preparatory phase, no assessment of the scheme by an independent agency has been undertaken.